

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2011.

Dated: 6th February, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

M.S.E.D.C.L. Appellant (s)

Versus

M.E.R.C. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Abhishek Mitra**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for JSW**

ORDER

On the prayer of Mr. Anand K. Ganesan, learned counsel for respondent no.2, matter is adjourned for hearing to **14th March, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**